GOVERNMENT OF INDIA MINISTRY OF TOURISM

RAJYA SABHA UNSTARRED QUESTION NO.2124 ANSWERED ON 18.12.2025

DEPLOYMENT OF TOURIST POLICE

2124 SMT. JEBI MATHER HISHAM:

Will the Minister of **TOURISM** be pleased to state:

- (a) whether any special financial packages/assistance would be provided to States and UTs for deploying police personnel to ensure security for foreign tourists, and if so, the details thereof;
- (b) the measures adopted in implementing the Uniform Tourist Police Scheme State/UT wise;
- (c) the details of tourist spots identified where deployment of tourist police is mandatory;
- (d) whether Government has enforced the proposal for a 50:50 gender ratio in tourist police deployment and if so, the details thereof; and
- (e) whether any standardised training module has been developed for tourist police to improve interaction with foreign nationals and if so, the details thereof?

ANSWER

THE MINISTER OF TOURISM

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (e): Ministry of Tourism has been continuously taking up the matter with all the State Governments and Union Territory (UT) Administrations for setting up of dedicated Tourist Police to strengthen on-ground safety mechanism for tourists. With the efforts of Ministry of Tourism, States/UTs viz Telangana, Andhra Pradesh, Delhi, Goa, Karnataka, Kerala, Maharashtra, Himachal Pradesh, Jammu and Kashmir, Madhya Pradesh, Odisha, Punjab, Rajasthan, Sikkim and Uttar Pradesh have deployed tourist police. There has been no special financial packages/assistance provided by Ministry to States and UTs for setting up of dedicated Tourist Police.

Ministry of Tourism through Indian Institute of Tourism & Travel Management (IITTM) got a study conducted naming "Functioning of Tourist Police in States/UTs & Documentation of Best Practices", to understand the requirement of tourist police and sensitizing the tourist police towards the needs of the tourists, which was sent to all the States/UTs. A training module, as given by IITTM for imparting training was also forwarded to Ministry of Home Affairs, which was further circulated to the Chief Secretaries of all State Governments and UT Administrations.

To develop a comprehensive framework, Bureau of Police Research and Development (BPR&D) commissioned a study on Tourist Police Scheme and formulated a comprehensive report. With the objective of implementation of Uniform Tourist Police across all the States/UTs to create a safer ecosystem for the tourists, Ministry of Tourism, in collaboration with the Ministry of Home Affairs and BPR&D, organized a National Conference on Tourist Police Scheme of Director Generals (DGs)/Inspector Generals (IGs) of Police Department of all the States and UTs in New Delhi.
